

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No. 03 /2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.VijayaraghavanATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th February, 2017, 10.30 A.M

Name of the Company	Nicco Corporation Ltd		
Under Section	14		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Dishnu Chowdhury
2. Rahul Auddy

Nicco Corporation.

Rahuly.
15/2/17.ORDER

Ld. Counsels for the applicant informed that Interim Resolution Professional has convened the first meeting of the creditors which is scheduled to be held today.

List the matter on 28/02/2017 for further order.


(S. Vijayaraghavan)
Member (T)


(Vijai Pratap Singh)
Member (J)